

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : :

PETITION NUMBER : CP/553/(IB)/2017

NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD

NAME OF THE RESPONDENT(S) : PARAGON STEEL PVT LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① N. CHANDRA R A J
for IRP

Chandra

Chandra
12/1/18

② ELIZABETH SESKADDE
v. HARQ KUMAR
COUNSEL FOR APPLICANT
for Dyer & Thomas

for Appellant

Vijayaraghavan

ORDER

Counsel for petitioner present and filed written submissions and furnished a copy to the other side. Counsel for IRP present and prayed for time to file written submissions. Time is enlarged at request. Put up on 15.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc